

12.23 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

श्री राम बिलास पासवान (हार्द्वपुर : ग्रहयज्ञ महोदय, मैं गैर सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति की चाखू सत्र के दौरान हुई बीसवीं से तेइसवीं बैठकों के कार्यवाही सारांश समा पटल पर रखता हूँ।

FINANCIAL COMMITTEES (1977-78)
—A REVIEW

SECRETARY: I beg to lay on the Table a copy of the 'Financial Committees (1977-78)—A Review' (English and Hindi versions).

12.23½ hrs.

MESSAGE FORM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 1978, which was passed by the Lok Sabha at its sitting held on the 16th August, 1978, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.24 hrs.

ASSENT TO BILL

SECRETARY: Sir, I lay on the Table the Coast Guard Bill, 1978

passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 12th August, 1978.

12.24½ hrs.

RE. CALLING ATTENTION

MR. SPEAKER: Mr. Chitta Basu: Are you raising your Calling Attention?

(Interruptions)

SHRI DINEN BHATTACHARYA (Serampore): Before you proceed to the Calling Attention, I have got a submission to make. I sent a request for a discussion under rule 377, not on one day, but repeatedly, about the fall in the price of raw jute. That was not admitted. I know, Sir, your difficulty. The House was then discussing the Constitution 45th Amendment Bill. Now, I see that a call attention has been admitted. My suggestion to the Minister through you is that instead of call attention, let there be a discussion on it because many Members are interested on this issue which is of economic concern to all the Eastern Region. So I request you and also my friend Chitta Basu; his name may be the first one if you like, in the discussion for short duration. That will be helpful to the Minister as well as to the other Members of the House and to myself also. I will plead with you to accept my suggestion.

MR. SPEAKER: If the Minister is agreeable to the suggestion, somebody must give notice today because... (Interruptions). All the while should he insist on speaking? There is a Business Advisory Committee meeting today.

SHRI CHITTA BASU: I hope the Minister will agree to have a short duration discussion on the subject.

MR. SPEAKER: He is agreeable. But I do not know where to find time. You may have to sit till 10 O'clock in the night.